

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 01 OF 2018 &
IA NOS. 384 & 424 OF 2018

Dated: 4th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Dr. Virendra Kumar Bhatnagar & Anr.

**.... Appellant(s)/
Petitioner(s)**

Versus

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) / Petitioner(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Pratyush Singh
Mr. Vikas Maini
Mr. Somesh Srivastava

Counsel for the Respondent(s) : -

ORDER

Mr. S. Venkatesh, Learned counsel appearing for the appellant submits that he will be filing affidavit of service within two weeks. His submission is placed on record.

Two weeks' time is granted to the learned counsel for the appellant to enable him to file affidavit of service.

List the matter on **30-5-2018**.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member